

surrender POK area of Kashmir;

- (b) if so, the details thereof; and
(c) the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) to (c) Government is aware of reports in this regard. The position of the Government is that the whole of the State of J&K, including the area under illegal occupation of Pakistan, and portions of the State illegally ceded by Pakistan, is an integral part of India.

Exploration of Oil

3964. SHRI K. PRADHANI : Will the PRIME MINISTER be pleased to state :

- (a) whether the areas have been demarked on different sedimentary basis for exploration of oil in Eighth Five Year Plan;
(b) whether the new areas have been demarked in different sedimentary basis during 1996-97; and
(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BALLU) :
(a) Yes, Sir.

(b) Yes, Sir.

(c) The new areas taken-up/planned for exploration during the year 1996-97 fall in Cambay, Cauvery, Krishna-Godavari, Upper Assam & Assam Arakan Fold Belt, Rajasthan, Vindhyan & Satpura, Ganga Valley and Himalayan Foot-hills basins in onland and in Eastern and Western offshore areas.

Power Policy

3965. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

- (a) whether the attention of the Government has been drawn to the news-item captioned "Power Cos. demand policy to tap indigenous sources" appearing in 'The Financial Express' dated February 15, 1997;
(b) if so, the facts thereof; and
(c) the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) and (c) In the context of paucity of resources in the State/Central Public Sector for capacity addition in

power generation and distribution, a policy to encourage private investment in power sector was initiated in October, 1991 and is currently under implementation. The policy encourages participation of domestic as well as foreign promoters in the Indian Power Sector.

Funds for Potable Water

3966. SHRI JAI PRAKASH AGARWAL : Will the PRIME MINISTER be pleased to state :

- (a) the funds allocated for supply of potable water to Delhi during the last three years; and
(b) the details thereof, till date ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U VENKATESWARLU) : (a) and (b) The Delhi Water Supply & Sewage Disposal Undertaking has reported that the following funds have been allocated for the supply of potable water to Delhi during the last three years :-

Year	Rs. (In Lakhs)
1994-95	10,265
1995-96	8,869
1996-97	12,407

Bore Wells

3967. SHRI BHAKTA CHARAN DAS : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

- (a) whether any provision of funding for deep bore well has been made for the farmers in the drought prone area of the country;
(b) if so, the names of districts which have so far been covered under the schemes during Eighth Five Year Plan, state-wise; and
(c) the details of programmes in this regard to the State of Orissa particularly for Kalahandi district ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : (a) No, Sir. There is no specific scheme for funding of deep borewells for the farmers in the drought prone areas of the country. However, this Ministry has made provision for funding of borewells and tubewells under the Centrally Sponsored sub-scheme under IRDP, namely 'Ganga Kalyan Yojana' which has been recently launched in all districts of the country w.e.f. 1.2.1997. However, the States have been given the freedom to select the areas/districts depending upon the ground water potential to implement this